

DIVISION BENCH
COURT - I

P-104

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/313(KB)2021
IA(I.B.C)/728(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH NOVEMBER, 2022, 10:30 A.M

IN THE MATTER OF	FANKAAR INTERIORS PVT. LTD. VS HIRISE HOSPITALITY PVT. LTD.
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

For the Operational Creditor

Ms. Anshumala Bansal, Adv.

Mr. Rajat Joseph, Adv.

For the Corporate Debtor

Mr. Rishav Banerjee, Adv.

Mr. Ritoban Sarkar, Adv.

Ms. Madhuja Barman, Adv.

Mr. Neelkanta Mehta, Adv.

ORDER

1. Learned Counsel on both sides present.
2. Heard, Ld. Counsel for the parties in part, on the question of pre-existing dispute.
3. Post this matter for continuation of arguments on **07.12.2022**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**